IN THE HIGH COURT OF MEGHALAYA SHILLONG



Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of the High Court of Meghalaya W.E.F.01.05.2016 TO 31.05.2016

Si.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending as o 31.05.2016
l.	(RFA) Regular First Appeal	S/B D/B	3			3
		S/B	2			2
2	(MAF) Misc Appeal First	D/B	-			_
3	(RSA) Regular Second					
		S/B	7			7
	Appeal	D/8				
4	(CRP)Civil Revision Petition	S/B	20	4	1	23
		D/B				
	Review Petition	S/B	6			6
5		D/B	5			5
		F/B				
	(MC) Misc Case (Civil)	S/B	*			
6		D/B				
		F/B				
		S/B		28	-	Pen
7	(WPC)Weit Petitions(Civil)		359		29	358
		D/B	58	1	7	52
		17/B	â			1
8	(CA)Company Appeal	S/B	1			1
		D/B				
9	(C.Ptn) Company Petition	S/B	5			5_
		D/B				
		S/B				
10	(PLL)Public Interest Litigation	D/B	15			15
		F/B	-3			-0
11	(WA)Writ.Appeal	S/B				-
12	(Test.Case)Testamentary Case	D/B	53	40	- 4	89
		S/B	1			l.
		D/B				
13	(MAC)Motor Accident Claim	S/B	1			1
		D/B				
14	(Cont Case C)Contemp Case Civil	S/B	24	1	3	22
		D/B				
		S/B	:			1
15	(ITA) Income Tax Appeal (SA) Second Appeal	D/B				
						1
		S/B	1			1
		D/B				
17	(FA) First Appeal	S/B	3			3
		D/B				
18	Arbitration Petition	S/B	1	R		2
		D/B				
		S/B	8		1	7
19	(Crl A) Criminal.Appeal	D/B	9			9
	(Crl Rev Petn) Criminal Revision Petition	S/B	2	1		3
20		D/B	_	-		3.
21	(Crl Petn) Criminal Petition	S/B	14	5	5	- 4
		D/B				
22	Contempt Case (suo- moto)	S/B				
		D/B	1			- E
23	Bail Application /Anticipatory Bail(S/B		3	2	2
		D/B				
	BA/AB) (W.P.Crl) Writ Petition				-	
24	(Criminal) (Habeas	S/B				
	Corpus)	D/B	1			1
	(Crl MC) Criminal Misc	S/B				
25	Case	D/B				
25	Case					
	Case (Trp P Crl) Transfer	S/H				
25 26	-	S/B D/B				
	(Trp P Crl) Transfer					
	(Trp P Crl) Transfer Petition(Crlminal) (Cont Case Crl) Contempt	D/B S/B				
26	(Trp P Crl) Transfer Petition(Crlminal) (Cont Case Crl)	D/B				1
26	(Trp P Crl) Transfer Petition(Crlminal) (Cont Case Crl) Contempt Case(Crlminal)	D/B S/B	6			1
26	(Trp P Crl) Transfer Petition(Crlminal) (Cont Case Crl) Contempt	D/B S/B D/B	6			3